

REPORT IN COMPLIANCE OF HON'BLE NGT- ORIGINAL APPLICATION NO. 187 OF 2023 (WZ) TITLED Mr. Vijay Vilas Dighe Vs. Yashraj Marriage Hall and Multipurpose Hall through its Owners & Ors.

1. BACKGROUND:

Original Application No. 187/2023 (WZ) filed by the applicant- Shri Vijay Vilas Dighe against noise pollution caused by the M/s Yashraj Marriage Hall and Multipurpose Hall, Situated at 269, near Shanbag School, Karanje Peth, Daulatnagar, Tal & Dist-Satara.

Vide order dated 04/12/2023, the Hon'ble NGT constituted the committee a Joint Committee comprising one member each of,

- I. The District Collector, Satara.
- II. The Maharashtra Pollution Control Board
- III. Chief Officer, Satara Municipal Council.

The Hon'ble Tribunal directed the committee to visit the site and submit factual and action taken report on,

- i. As to whether the area in question needs to be declared as a Silence Zone because of the School being located less than 100 mtrs. from the Marriage Hall in question or not.
- ii. How big is the Marriage Hall, as to whether the same falls in Group-A or Group-B Category as per MPCB Circular?
- iii. Whether the same would be requiring Consent to Operate.

2.0 SITE VISIT OF THE COMMITTEE:

In compliance with the Hon'ble NGT order dated 04/12/2023, following members from The District Collector Office, Satara , MPCB, Satara and Chief Officer, Municipal Council Satara conducted a site visit to the premises of the M/s. Yashraj Marriage Hall and Multipurpose Hall, Situated at 269, near Shanbag School, Karanje Peth, Daulatnagar, Tal & Dist-Satara on 01/01/2024;

Name & Designation	Department
Shri. Jitendra Dudi	Collector, Satara
Shri.Amol A.Satpute,	Sub Regional Officer, MPCB, Satara
Shri. Abhijeet Bapat	Chief Officer, Municipal Council, Satara

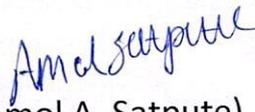
Mr. Vijay Vilas Dighe was also present during the visit.

3.0 OBSERVATIONS & FINDINGS:

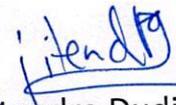
1. As Said Marriage Hall is within 100 mtrs from K.N.D Shanbhag School, hence area within 100 mtrs declared as Silence Zone by Satara Nagarparishad vide letter No.46 Dated 01/01/2024 .
2. The subject Marriage hall is having total Plot area of 2300. Sqmtr and Built Up Area ~~969~~ Sqmtr . As per MPCB circular Dtd. 24/11/2016 marriage hall spread over less than 1 Acre area and gathering capacity if less then 1000 person is categorized in Group- B. Therefore this marriage hall falls in Group- B
3. As Said Marriage hall Falls in Group- B, as per MPCB circular Dtd. 24/11/2016, do not falls under the purview of Consent management regime of the board.



(Abhijeet S Bapat)
Chief Officer,
Satara Municipal Council,
Satara



(Amol A. Satpute)
Sub Regional Officer,
MPCB, Satara



(Jitendra Dudi)
Collector Satara